

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

48

C.P No. 444/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

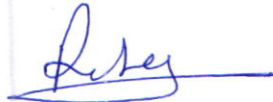
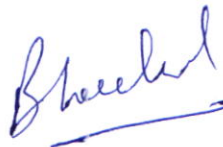
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: 3A Capital Services Limited
V/s.
Carona Limited

SECTION OF THE COMPANIES ACT: 58,59 of the Companies Act 1956.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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(48)	Rakee V.K. Padday Advocate Fw Petition		
	Bhadrish Shah	Practicing CS	

ORDER

CP 444/58,59/NCLT/MB/MAH/2017

At request of the parties, list this matter on 30.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)